

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 207 of 2012 &
I.A. No. 68 of 2013**

Dated :14th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

**Nabha Power Ltd. & Anr. ... Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Aniket Prasoon
Mr. Avijeet Kr. Lala**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo for R.1
Mr. Sakesh Kumar for R.2**

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **08.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs